T.C.P No. 115/(MAH)/2013

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.09.2017

NAME OF THE PARTIES:

Mr. Pravin Shah

V/s.

M/s. Anish Metals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
54	Pradeep Dube	Advocate for	Jourse
		the Respondents	
	Rishabh Shah Karisha Shal	ils India law Alliance for	part.
	n e e e e e e e e e e e e e e e e e e e	<u>ORDER</u>	• /

TCP No. 115/397-398/NCLT/MB/MAH/2013

The Counsel for the Petitioner as well as the Respondent are present.

On hearing the preliminary submissions from either side, it appears that the issue involved in this case is interwoven with other issues relating to other companies, this Bench hereby suggests both the parties i.e. Petitioner No. 1 and Respondent No. 2, to be present on the next date of hearing.

List this matter for their appearance on 22.09.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)